

W.P (C)

: FILING NUMBER: 2576/2020

BISHNUJEET KUMAR VERMA AND OTHERS

: PETITIONERS

Vs

THE STATE OF JHARKHAND AND ORS

: RESPONDENTS

BENCH : S.J

CFS:

PETITION : Nil

AFIDAVIT : Rs00/- & Rs. 15/-

VAKALATNAMA: Rs.00/- & Rs. 60/-

DEFECT IF ANY :

1. CFS amounting Rs 750/- only is payable for petition, CFS of Rs. 5/- and Rs.15/- only payable for affidavit and Vakalatnama respectively.
2. Fresh legible copy or typed copy of page number 45-47, 70, 71, and 87 may be filed.

Ranjeet Kumar Pankaj

06/06/2020.